

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2149
ANSWERED ON:22.08.2013
RURAL ROADS UNDER PMGSY
Dhruvanarayana Shri R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has signed any agreements including with the private companies for building rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY); and

(b) if so, the details thereof during each of the last three years and the amount spent for this purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b) Yes, Madam. The Ministry of Rural Development, Government of India, has signed tripartite agreements with the State Governments of Bihar, Jharkhand and Tripura and the Central Agencies, i.e., M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited, M/s National Hydro-electric Power Corporation Limited, M/s Hindustan Steelworks Construction Limited and Central Public Works Department (CPWD) for construction of rural roads. As per the agreements, these agencies are required to be paid 10% of the project cost as agency fee (for CPWD it is 7%).